

FORM G
INVITATION FOR EXPRESSION OF INTEREST
For M/s GUGNANI LEASING AND HIRE PURCHASE
PRIVATE LIMITED OPERATING IN LEASING AND FINANCING AT CHENNAI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Gugnani leasing & Hire Purchase Private Limited PAN: AAACG5972C CIN: U65921TN1997PTC089841
2.	Address of the registered office	No. 6/13, Park Avenue, North Avenue, Kesavaperumalpuram, Off Greenways Road, Chennai – 600 028
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Based on the information available and as per the audited financial statements as of March 31, 2025, the company does not hold any fixed assets.
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in the last financial year	Quantity and value of main products/services sold during the last financial year is NIL
7.	Number of employees/ workmen	NIL as on Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained by requesting on email: cirp.gugnani@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be obtained by requesting on email: cirp.gugnani@gmail.com
10.	Last date for receipt of expression of interest	September 09, 2025
11.	Date of issue of provisional list of prospective resolution applicants	September 19, 2025
12.	Last date for submission of objections to provisional list	September 24, 2025
13.	Date of issue of final list of prospective resolution applicants	October 04, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 09, 2025
15.	Last date for submission of resolution plans	November 08, 2025
16.	Process email id to submit EOI	cirp.gugnani@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	N/A

For Gugnani leasing & Hire Purchase Private Limited
Sd/-

Date: August 25, 2025

Place: Karur

P Balasubramanian

Resolution Professional of

Gugnani leasing & Hire Purchase Private Limited

IBBI Registration No. IBBI/IPA-001/IP-P-02867/2024- 2025/14404

AFA valid up to December 31, 2025

85/3, Sukkaliyur, Karuppampalayam Village, Karur, Tamil Nadu - 639003

படிவம் G

சென்னையில் குத்தகை மற்றும் நிதி செயல்பாட்டில் ஈடுபடும்

M/s குக்னானி லீசிங் அன்ட் ஹையர் பர்சேஸ் பிரைவேட் லிமிடெட்டிற்கு

ஆர்வத்தை வெளிப்படுத்துவதற்கான அழைப்பு

(தேசிய கடன் தீர்க்க வகையற்றோர் மற்றும் தொடிப்பு நிலை வாரிய (பெருநிறுவன நபர்கள் தொடிப்பு நிலை செயல்முறை தீர்மானம்) ஒழுங்கு விதிகள், 2018ன் ஒழுங்கு விதி 36A (1)ன் கீழ்)

தொடர்புடைய தகவல்கள்	
1	கார்ப்பரேட் கடனாளர் பெயர் மற்றும் PAN & CIN/LLP No.
2	பதிவு அலுவலக முகவரி
3	இணையதள URL
4	பெரும்பாலான நிலையான சொத்துக்கள் அமைந்துள்ள இடத்தின் விவரங்கள்
5	முக்கிய தயாரிப்புகள்/சேவைகளின் திறவுக திறன்
6	கடத்த நிதியாண்டில் விற்பனை செய்யப்பட்ட முக்கிய பொருட்கள்/சேவைகளின் அளவு மற்றும் மதிப்பு
7	பணியாளர்கள் / ஊழியர்களின் எண்ணிக்கை
8	இரண்டு வருடங்களில் கடைசியாக கிடைக்கப்பெற்ற நிதிநிலை அறிக்கைகள் (அட்டவணைகளுடன்) உள்ளிட்ட கூடுதல் விவரங்கள், கடன் வழங்குதல்களின் பட்டியல்கள் URL இல் கிடைக்கும்:
9	குறிப்பிட்டு பரிவு 25(2)(h)-ன் கீழ் தீர்மான விண்ணப்பதாரர்களுக்கான தகுதி URL இல் கிடைக்கும்:
10	விரும்பத்தகுந்த வெளிப்படுத்துவதற்கான கடைசி தேதி
11	வருங்கால தீர்மான விண்ணப்பதாரர்களின் தற்காலிக பட்டியல் வெளியிடப்படும் தேதி
12	தற்காலிக பட்டியலில் ஆட்சேபணைகளை சமர்ப்பிப்பதற்கான கடைசி தேதி
13	வருங்காலத் தீர்மான விண்ணப்பதாரர்களின் இறுதிப் பட்டியல் வெளியிடப்படும் தேதி
14	தகவல் குறிப்பாணை, மதிப்பீட்டு மேடரிக்ஸ் மற்றும் வருங்கால தீர்மான விண்ணப்பதாரர்களுக்கு தீர்வு திட்டங்களுக்கான கோரிக்கைக்கான கடைசித் தேதி
15	தீர்மானத் திட்டத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி
16	விரும்ப கருத்துருவை சமர்ப்பிப்பதற்கான மின்னஞ்சல் முகவரி
17	கார்ப்பரேட் கடனாளியின் MSME பதிவு நிலை குறித்த விவரங்கள்.

குக்னானி லீசிங் அன்ட் ஹையர் பர்சேஸ் பிரைவேட் லிமிடெட்டிற்காக

ஒப்பம்/-
பி பாலசுப்ரமணியன்

M/s குக்னானி லீசிங் அன்ட் ஹையர் பர்சேஸ் பிரைவேட் லிமிடெட்டின்

தேதி : ஆகஸ்ட் 25, 2025

இடம் : கரூர்

ஐபிபிஐ பதிவு எண்: IBBI/PA-001/IP-P-02867/2024-2025/14404

AFA valid up to December 31, 2025

85/3, சுக்காலியூர், கருப்பம்பாளையம் கிராமம், கரூர், தமிழ்நாடு 639003



HINDUJA HOUSING FINANCE LIMITED
Head Office: 167-169, 2nd Floor, Anna Sala, Little Mount, Saidapet, Chennai - 600015.
Branch Office: Zonal office: No.476, 2nd Floor, MTH Road, Krishnapuram, Ambattur, Chennai - 600 053.

APPENDIX II POSSESSION NOTICE (for Immovable Property)
Whereas, The undersigned being the Authorized Officer of Hinduja Housing Finance Limited (HHFL) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice mentioned here under and calling upon the below mentioned Borrowers / Co-Borrowers / Guarantors of our Chennai Branch to repay the amount mentioned in the notice 60 days from the date of receipt of the said notice. The Borrowers / Co-Borrowers / Guarantors having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the below mentioned date. The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured assets. The Borrowers / Co-Borrowers / Guarantors in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of HHFL for an amount as mentioned herein under with interest thereon.

Branch: Tiruvallur, Borrower: Mr. Vinoth Kumar, G, Co-Borrower: Mrs. Malar, G, both are residing at No.2/18, Sannathi Street, Therali, Thiruvallangadu, Thiruvallur, Tamil Nadu - 631210. Loan Account No. TN/KCP/TLR/A000000274, Demand Notice Date: 24.04.2025 and Amount Claimed as per Demand Notice Amount Rs.6,48,620/- along with interest thereon. Date of Possession: 19.08.2025.
Description of Property: All that piece and parcel of land and building in Punjai Survey No.58/1, as per patta New Survey No.58/1C, an extent of 3 cents (1306.68 Square Feet), Situated at No.52, Pazhayanur Village, Tiruttani Taluk, Thiruvallur District, Thiruvallangadu Sub Registration District, Kancheepuram Registration District, Which is Bounded on the North by: Anith's Land, South by: Battai, East by: Battai, West by: Lakshmi's Land.

Branch: Tiruvallur, Borrower: Mrs. Gowri, A, Co-Borrower: Mr. Arumugam, M, both are residing at No.22, Mettu Street, Sayavaram Post, Pudukandikali, Sayanavaram, Thiruvallur, Tamil Nadu, India - 631051. Loan Account No. TN/KCP/TLR/A000000248, Demand Notice Date: 24.04.2025 and Amount Claimed as per Demand Notice Amount Rs.7,23,143/- along with interest thereon. Date of Possession: 19.08.2025.
Description of Property: All that Piece and Parcel of land building in Gramanatham Survey No.238/7, as per Patta New Survey No.238/7B an Extent of 3240 Square Feet in which an Extent of 535 Square Feet R.C.C tiled house, Situated at Sayinapuram Village, Arakkonam Taluk, Ranipet District, Nemil Sub Registration District, Arakkonam Registration District, Which is Bounded on North by: Street, South by : Mariamman Koil Street, East by : Namachivayam House, West by :D. Arumugam Land.

Date: 25.08.2025
Place: Chennai

Authorized Officer,
Hinduja Housing Finance Limited.

Contact Nos: RRM - Dinesh Babu, S - 9500096714.



TRUHOME FINANCE LIMITED
(Formerly Known As Shriram Housing Finance Limited)

Reg.Off.: Srinivasa Tower, 1st Floor, Door No. 5, Old No.11, 2nd Lane, Cenatoph Road, Alwarpet,Teynampet, Chennai-600018
Head Office: Level 3, Wockhardt Towers, East Wing C-2 , G Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051
Website: http://www.truhomefinance.in

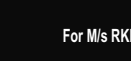
SYMBOLIC POSSESSION NOTICE
Whereas, The undersigned being the authorised officer of Truhome Finance Limited (Formerly Shriram Housing Finance Limited) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with (Rule 3) of the Security Interest (Enforcement) Rules, 2002 issued demand notice to the Borrowers details of which are mentioned in the table below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

[The Borrowers having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken POSSESSION of the property described herein below in exercise of powers conferred on him under Sub Section (4) of section 13 of Act read with rule 8 of the security interest enforcement) rules, 2002 on this 20th and 21st Day of August of the year 2025.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Truhome Finance Limited (Formerly Shriram Housing Finance Limited) for an amount as mentioned herein below and interest thereon.

[The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.]

Borrower's Name and Address
1.Mr. S Vinoth Kumar (Borrower/Applicant) S/o Srinivasan No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806 2.Mrs. Swathi (Co-borrower/Co-Applciant) W/o.Vinoth kumar No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806 3. Mr. S Srinivasan (Co-borrower/Co-Applciant) S/o Sinnanam No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806 4.Mr. S Selvi (Co-borrower/Co-Applciant) W/o S Srinivasan No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806
Amount due as per Demand Notice
Rs.28, 71, 289 (Rupees Twenty Eight Lakhs Seventy One Thousand Two Hundred and Eighty Nine Only) as on dated 09/06/2025 under reference of Loan Account No. SILPHVELR0000377 Date of Demand Notice - 12.06.2025 Date of Symbolic possession - 20.08.2025
Description of Mortgaged Property
Name of the Property owner : Mr Srinivasan S/o Chinnam Full description of the property being mortgaged: Property belonging to Mr. Srinivasan 1.Registration District : Vellore , 2.Deputy Registration : Gudiyatham 3.Taluka : Gudiyatham Taluk, 4.Village : Kalmadugu 5.Survey Number: Manavarai Patta No: 146, Village Natham: S.No. 104/50 6.Complete Address with landmark: Gudiyatham Taluk, Melmutukur Village Kalmadugu Village D.No. 486 Vellore District 635806 7.Total area of the Plot 930 Sq.Ft 86 Sq. Meter Boundaries : East by : Nagaveni Property , West by : Ravi Property North by : Street, South by : Thiruthini House Measuring in between : East West northern Side 14 1/4 Feet Southern Side 16 Feet North South both side 61 feet , Total Area of the plot : 930 Sq.Ft., 86 Square Meter
Borrower's Name and Address
Mr. Soundararajan (Borrower/Applicant) S/o Kasinathan No.23/22, Gowthamapet, 9th Street, Tirupathur - 635 601 Mrs. S Sasipriya (Co-borrower/Co-Applciant) W/o. Soundararajan No.23/22, Gowthamapet, 9th Street, Tirupathur - 635 601
Amount due as per Demand Notice
Rs. 16, 34, 904 (Rupees Sixteen Lakhs Thirty Four Thousand Nine Hundred and Four Only) as on dated 09/06/2025 under reference of Loan Account No. SILHVELR0000650 Date of Demand Notice - 12.06.2025 Date of Symbolic possession - 20.08.2025
Description of Mortgaged Property
All that piece and parcel of the land and building situated at as per Settlement No. 2, Gowthamappatti, 9th Street, Old T.S.No. 1698, New T.S.No. 1698/1B, D.No. 23/22, Southern side 12 1/2 Feet, North to South 31 Feet, in total 426 1/4 Sq Feet, or 39.59 Sq. Mt of land comprised in as per within the Sub - Registration District of Tirupattur Joint 1 Sub-District of within the boundaries hereunder., Boundaries: East by : Public Road, West by : House belongs to Rajarajan, North by : House belongs to Chinnasami, South by : House belongs to Chennan Extent Measuring : Land bounded on East by Public Road, West by house belongs to Rajarajan, North by house belongs to Chinnasami, South by house belongs to Chennan in this East to West Northern side 15 Feet, Southern Side 12 1/2 Feet., North to South 31 Feet., in Total 426 1/4 feet., or 39.59 Sq.Mts
Borrower's Name and Address
1.Mr. D Pazhani (Borrower/Applicant) S/o Dathanamamorthy No.46, Meerasapettai Village, Kilpalipattu Village Vallam, Kannamangalam, Tiruvannamalai- 632 311 2.Mrs. Chitra (Co-borrower/Co-Applciant) W/o. Pazhani No.46, Meerasapettai Village, Kilpalipattu Village, Vallam, Kannamangalam, Tiruvannamalai- 632 311
Amount due as per Demand Notice
Rs. 33, 85, 879 (Rupees Thirty Three Lakhs Eighty Five Thousand Eight Hundred and Seventy Nine Only) as on dated 09/06/2025 under reference of Loan Account No. SILPHVELR0000629 Date of Demand Notice - 12.06.2025 Date of Symbolic possession - 21.08.2025
Description of Mortgaged Property
In Thiruvannamalai District, Cheyyar Registration District, Kannamangalam Sub-Registrar Office, Vellore Taluk, Kilpalipattu Village, Natham Old S.No. 136/2, New S.Nos. 136/98 and 136/982, D.No. 46 in this a land bounded on West by Plot belongs to K Ravi, East by Property bearing Natham S.No. 136/983, South by Street, Plot by Property belongs to Somasundaram in this 207 Sq.Mts and Constructions and service connections situated thereon.
Borrower's Name and Address
Mr. Renu P (Borrower/Applicant) S/o Pandurangan No.3/104, Kizhpaduhupettai, Anandahali, Walaja - 632 513 Mrs. Thirumathi Renu (Co-borrower/Co-Applciant) W/o. Renu No.3/104, Kizhpaduhupettai, Anandahali, Walaja - 632 513
Amount due as per Demand Notice
Rs. 18, 83, 175 (Rupees Eighteen Lakhs Eighty Three Thousand One Hundred and Seventy Five Only) as on dated 09/06/2025 under reference of Loan Account No. SILPHVELR0000371 Date of Demand Notice - 12.06.2025 Date of Symbolic possession - 21.08.2025
Description of Mortgaged Property
In Ranipet District, Ranipet Registration District, Walaja Taluk, Walaja Sub Registrat Office, Anandahali village in S.No. 670/3 Having an area of 2616 Sq.Ft., i.e., 0.06 Cents within the RCC Roof House Constructed thereon. Boundaries:On the East by : Road, On the West by : Plot of Padmavathy On the North by : Plot of Ramakrishnan, On the South by : Plot of Padmavathy
Place : Vellore & Ranipet & Thirupatur Date : 20/08/2025
Sd/- Authorised Officer- Truhome Finance Limited (Earlier Known as Shriram Housing Finance Limited)



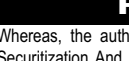
SHUBHAM HOUSING DEVELOPMENT FINANCE CO. LTD.
Corporate Office : 425, Udyog Vihar Phase IV, Gurgaon-122015 (Haryana)
Ph.: 0124-4212530/31/32, E-Mail : customercare@shubham.co Website : www.shubham.co

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)
Whereas the undersigned being the authorized officer of the Shubham Housing Development Finance Company Limited (hereinafter called Shubham) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice calling upon borrowers to repay the amount within 60 days from the date of receipt of the said notice.
The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with rule 8 of the Security Interest Enforcement) Rules, 2002.
The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of Shubham Housing Development Finance Company Limited for an amount detailed below and interest thereon.
The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. Details are as below:

S. No.	Loan No./ Borrower(s) Name	Demand Notice Date & Amount	Secured Asset	Affixation Date
1	Loan No., OTCY2312000005074996, KALAISELVAN D, SATHIYAPRIYA S,-	10-06-2025 & Rs. 5,39,274/-	Door no. 23/1, As per house tax door no. 5/10, UDR S F No 220/4 MELAADEEDIVMANGALAM VILLAGE SRIRANGAM SRO MANACHANALLUR, Tiruchirappalli , Tamil Nadu - 621005 Boundaries : East - Property belongs to Malliga, West - Property belongs to Rajakumar, North - 6 Feet property belongs to seller, South - East to West Street.	21-08-2025
2	Loan No, OCBR2403000005082261, V SURESH KUMAR, KAVITHA ,-	10-06-2025 & Rs. 16,25,211/-	RS.No 452/7 South Part, Ward No 10,D.No Old 8/21 D.No New 172, Union Tank Road,3- Periyanaikannapalayam Village Coimbatore North Taluk, Dist. Coimbatore , Tamil Nadu- 641020 Area: 1755 sq. ft. Boundaries : East- South side Mr.L.S.Rangasamy House, West - Mr. Rangappa Naidu House, North - S.F.No.464/1 East West Cart Track for way to Mr.Venkitirangappa Naidu property, South - An extent of Acres 0.08 in this Northern portion belongs to Mr.V.Velusamy.	21-08-2025
3	Loan No, OKNM2401000005077482, OKNM2403000005081859 VIYAS SINGARAVELU, VIJAYALAKSHMI SINGARAVELU,-	10-06-2025 & Rs. 9,82,417/- Rs. 15,59,116/-	New R.S No 261/7A Door No 1/1054, Udayan Paytur Street, Kolappadu Paytur Village Thiruvukalai Taluk, Kolappadu Vattam, District, Nagapattinam, Tamil Nadu - 610207 Boundaries : East - Late Thiyaagarajan Others part of Land, West - Late.Thekchanamorthy Others, North - Kappi Road, South - Sand Road	21-08-2025
4	Loan No, OTCY2401000005077111, SATHYARANI MURUGESAN, MUTHUKUMAR R,-	10-06-2025 & Rs. 25,57,122/-	Plot No 45 north part Patta No 51 S.F No 100/2 Thirumalai Samuthiram village Thiruverumbur SRO Srirangam T.K. Trichy, Tamil Nadu- 620012 Area: 600 Sq.Ft Boundaries : East - 20 Feet wide North to South Common Pathway , West - Plot No.46 , North - Plot No.51, South - Southern portion of Plot No.45	21-08-2025
5	Loan No, OKNM2310000005072047, OKNM2310000005075238, ARIVUSELVAM M, MUTHULAKSHMI MURUGESAN,-	10-06-2025 & Rs. 5,47,973/- Rs. 2,68,250/-	R.S No Old 382/30 and R.S No New 382/32 D No 1/5, Village Thiruvonamangalam Taluka Valangaiman District Thiruvaur, Tamil Nadu - 612801 Area: 1076 Sq.Ft Boundaries : East - House Belongs to Sammantham Thenkondar , West - House belongs to Karthi, North - Thidal, South - Road	21-08-2025
6	Loan No, OCBR2406000005085810, SUGANYA MANOKARAN, MANONKARAN, PONNUSAMY,-	10-06-2025 & Rs. 8,91,757 /-	RS No 614/3, Site No. 28, D No 27 Thiru.V.K Nagar, Kumarapalayam Village, Coimbatore South Taluk, Dist. Coimbatore ,Tamil Nadu -641007 Area: 228 Sq.Ft Boundaries : East - Passage, West - Site No. - 27, North - Site No. - 29, South - 5m East West Road	21-08-2025

Date : 23-08-2025
Place : Gurgaon

Authorised Officer
Shubham Housing Development Finance Company Limited



JANA SMALL FINANCE BANK LIMITED
Corporate Office : 28 A, Bhai Randhir Singh Nagar, Ludhiana-141012, Punjab
CIN: L25112PB1995PLC07160, Ph: 0161-2456880
Email Id: dolfinitube@gmail.com; Website: www.dolphin.co.in

POSSESSION NOTICE
Whereas, the authorized officer of Jana Small Finance Bank Limited under the Securitization And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred under section 13 (2) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s) /Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable incidental expenses, costs, charges etc. incurred till the date of payment and/or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Mortgagor	13/2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	31719610000050	1) Ramesh Pommukkalai, S/o. Pommukkalai, 2) Saritha Ramamurthi, W/o. Ramesh Pommukkalai	12-06-2025 Rs.12,13,158/- as on 11-06-2025	22-08-2025 09:20 AM Symbolic Possession

Description of the Property: All that piece and parcel of immovable property bearing Theni District, Periyakulam Registration District, Theni Sub Registration District, Koduvilarpatti Village, Sivalanganayakanpatti Hamlet, Eastern side, Patta No.829, Survey No.401/3C measuring 0.17.0 Ares i.e., 42 cents within the extent West lad centre measuring 5 cents i.e, the land measuring East-West on North side 73 Ft, South side 70mFt and North-South on East side 30 1/2 Ft, West side side 30 1/2 Ft and measuring 2180 1/4 Sq.ft in which Western part measuring 854 Sq.ft is **abound- ed on North by:** Land of R. Suresh, **East by:** Land belongs to Velumurgan, **South by:** Land sold to Theivendran, **West by:** Land of P Kamulupommu. Within which the land measuring East-West on both sides 28 Ft, and North-South on both sides 30 1/2 Ft and measuring 854 Sq.ft., i.e. 79.33 Sq.meter land and house on bearing Door No.240/1W and all its amenities. The applicant is having pathway right in East side North edge South North 4 1/2 feet East-West pathway with usual pathway rights and all its amenities.

Whereas the Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower/s mentioned herein above in particular and to the Public in general that the authorised officer of **Jana Small Finance Bank Limited** has taken possession of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of **Jana Small Finance Bank Limited**.

Place: Dindigul	Sd/- Authorised Officer,
Date: 21.07.2025	For Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)
Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Challahatta, Bangalore-560071. **Branch Office:** No.10, Krishna Puram Colony Main Road, Mahatma Gandhi Nagar, Madurai-625014.



GUGNANI LEASING & HIRE PURCHASE PRIVATE LIMITED
Corporate Office : 28 A, Bhai Randhir Singh Nagar, Ludhiana-141012, Punjab
CIN: L25112PB1995PLC07160, Ph: 0161-2456880
Email Id: dolfinitube@gmail.com; Website: www.dolphin.co.in

POSSESSION NOTICE
Whereas the undersigned being the authorized officer of the Shubham Housing Development Finance Company Limited (hereinafter called Shubham) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice calling upon borrowers to repay the amount within 60 days from the date of receipt of the said notice.
The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub Section (4) of section 13 of Act read with rule 8 of the security interest enforcement) rules, 2002 on this 20th and 21st Day of August of the year 2025.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Truhome Finance Limited (Formerly Shriram Housing Finance Limited) for an amount as mentioned herein below and interest thereon.

[The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.]

Borrower's Name and Address
1.Mr. S Vinoth Kumar (Borrower/Applicant) S/o Srinivasan No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806 2.Mrs. Swathi (Co-borrower/Co-Applciant) W/o.Vinoth kumar No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806 3. Mr. S Srinivasan (Co-borrower/Co-Applciant) S/o Sinnanam No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806 4.Mr. S Selvi (Co-borrower/Co-Applciant) W/o S Srinivasan No.488, Pariya Street, Kalmaduku, Gudiyatham Vellore - 635 806
Amount due as per Demand Notice
Rs.28, 71, 289 (Rupees Twenty Eight Lakhs Seventy One Thousand Two Hundred and Eighty Nine Only) as on dated 09/06/2025 under reference of Loan Account No. SILPHVELR0000377 Date of Demand Notice - 12.06.2025 Date of Symbolic possession - 20.08.2025
Description of Mortgaged Property
Name of the Property owner : Mr Srinivasan S/o Chinnam Full description of the property being mortgaged: Property belonging to Mr. Srinivasan 1.Registration District : Vellore , 2.Deputy Registration : Gudiyatham 3.Taluka : Gudiyatham Taluk, 4.Village : Kalmadugu 5.Survey Number: Manavarai Patta No: 146, Village Natham: S.No. 104/50 6.Complete Address with landmark: Gudiyatham Taluk, Melmutukur Village Kalmadugu Village D.No. 486 Vellore District 635806 7.Total area of the Plot 930 Sq.Ft 86 Sq. Meter Boundaries : East by : Nagaveni Property , West by : Ravi Property North by : Street, South by : Thiruthini House Measuring in between : East West northern Side 14 1/4 Feet Southern Side 16 Feet North South both side 61 feet , Total Area of the plot : 930 Sq.Ft., 86 Square Meter
Borrower's Name and Address
Mr. Soundararajan (Borrower/Applicant) S/o Kasinathan No.23/22, Gowthamapet, 9th Street, Tirupathur - 635 601 Mrs. S Sasipriya (Co-borrower/Co-Applciant) W/o. Soundararajan No.23/22, Gowthamapet, 9th Street, Tirupathur - 635 601
Amount due as per Demand Notice
Rs. 16, 34, 904 (Rupees Sixteen Lakhs Thirty Four Thousand Nine Hundred and Four Only) as on dated 09/06/2025 under reference of Loan Account No. SILHVELR0000650 Date of Demand Notice - 12.06.2025 Date of Symbolic possession - 20.08.2025
Description of Mortgaged Property
All that piece and parcel of the land and building situated at as per Settlement No. 2, Gowthamappatti, 9th Street, Old T.S.No. 1698, New T.S.No. 1698/1B, D.No. 23/22, Southern side 12 1/2 Feet, North to South 31 Feet, in total 426 1/4 Sq Feet, or 39.59 Sq. Mt of land comprised in as per within the Sub - Registration District of Tirupattur Joint 1 Sub-District of within the boundaries hereunder., Boundaries: East by : Public Road, West by : House belongs to Rajarajan, North by : House belongs to Chinnasami, South by : House belongs to Chennan Extent Measuring : Land bounded on East by Public Road, West by house belongs to Rajarajan, North by house belongs to Chinnasami, South by house belongs to Chennan in this East to West Northern side 15 Feet, Southern Side 12 1/2 Feet., North to South 31 Feet., in Total 426 1/4 feet., or 39.59 Sq.Mts
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